

F.No. 01(03)/Roster/CESTAT/2022
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 03.01.2022

ORDER NO. 01 of 2022

Hon'ble President is pleased to partially modify the roster order no. 171 of 2021 for **CESTAT, Bangalore** on **04.01.2022** as follows:


PERIOD	CORAM	WORKS ASSIGNED
On 04.01.2022* at 2:30 p. m.	Mr. Anil Choudhary, Hon'ble Member (Judicial) and Mr. C. J. Mathew, Hon'ble Member (Technical)	Customs Appeal No. 20005 and 20305 of 2020 titled Kishin S. Loungani vs. Cochin

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

* Or on any other date as may be fixed by the Hon'ble Bench.

By Order


(Mukesh Gupta)
Deputy Registrar

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SPS to Hon'ble President/Hon'ble Member, CESTAT, Delhi and Mumbai/P.A. to
Registrar/Deputy/Assistant Registrar, CESTAT, Bangalore/Bar Association/O/o Chief
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Deputy Registrar